

ITEM NO.1

COURT NO.14

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 724-725/2021

RAJ KUMAR & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

[ONLY I.A. NO. 138254/2026 IS LISTED UNDER THIS ITEM]  
IA No. 138254/2026 - GRANT OF BAIL

Date : 12-05-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA  
HON'BLE MR. JUSTICE N.V. ANJARIA

For Appellant(s) Mr. Shiv Sagar Tiwari, AOR

Mr. Vishnu Sharma, AOR  
Mrs. Anupama Sharma, Adv.  
Mr. Amar Jyoti Sharma, Adv.  
Mr. Neeraj Kumar Vats, Adv.

For Respondent(s) Mr. Shaurya Sahay, AOR  
Mr. Aman Jaiswal, Adv.  
Ms. Sharvi Sharma, Adv.  
Mr. Ashish Singh, Adv.  
Mr. V K Shukla, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List the matter(s) on 18.05.2026.

(MINI)  
COURT MASTER (SH)

(AKSHAY KUMAR BHORIA)  
COURT MASTER (NSH)